

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 135
TO BE ANSWERED ON 10.02.2023

MINI ANGANWADI CENTRES

*135. SHRI ARVIND GANPAT SAWANT:
SHRI SANJAY JADHAV:

Will the Minister of WOMEN AND CHILD be pleased to state:

- (a) the guidelines for setting up Mini Anganwadi Centres (MACs);
- (b) the number of MACs currently operational in Maharashtra indicating the facilities provided at the said centres;
- (c) whether the Government has fixed any population criteria to set up MACs and increased the honorarium amount of Anganwadi Workers, if so, the details thereof;
- (d) whether the Government has received proposals from Maharashtra to set up more such MACs, if so, the details thereof and action taken thereon; and
- (e) whether the Government proposes to upgrade such centres and allocate additional funds for construction of their permanent buildings or to increase the estimated cost and provide infrastructure and if so, the details thereof

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 135 to be answered on 10.02.2023 regarding "Mini Anganwadi Centres"

(a) The population norms for opening of mini-Anganwadi Centres is tabulated as below:

	Population/ of Mini-AWC	No.
Rural/Urban Projects	150-400	1
Tribal/Riverine/Desert, Hilly and other difficult areas/Projects	150-300	1

(b) The Ministry of Women and Child Development has sanctioned 13011 Mini Anganwadi Centres to the Government of Maharashtra out of which 12971 are operational.

The facilities provided at Anganwadi Centres are as below:

- i. Supplementary Nutrition;
- ii. Pre-school Non-formal Education;
- iii. Nutrition & Health Education;
- iv. Immunization;
- v. Health Check-up; and
- vi. Referral Services has been provided to all eligible beneficiaries, namely, children in the age group of 0-6 years, pregnant women and lactating mothers through the platform of Anganwadi Centres across the country.

Three of the services viz. Immunization, Health Check-up and Referral Services are related to health and are provided through NHM & Public Health Infrastructure.

(c) As per the population norms for setting up of mini Anganwadi Centres:

	Population/ of Mini-AWC	No.
Rural/Urban Projects	150-400	1
Tribal/Riverine/Desert, Hilly and other difficult areas/Projects	150-300	1

From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month to AWHs and Rs.500 to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State.

(d) In the recent past, no proposal has been received from the Government of Maharashtra for setting up of Mini Anganwadi Centres.

(e) For upgradation of mini Anganwadi Centres to main Anganwadi Centres across the country, the Ministry of Women and Child Development has advised all the

States/UTs having mini Anganwadi Centres to examine the actual need/demand of upgradation of mini Anganwadi Centres to main Anganwadi Centres taking into account the additional financial implication arising out of this upgradation. Further, for upgradation of Anganwadi Centres (including mini Anganwadi Centres), following steps have been undertaken:

- i. Under Saksham Anganwadi, across the country 2 lakh Anganwadi Centres (AWCs) (40,000 AWCs per year) would be strengthened and upgraded for improved nutrition and early childhood care and education (ECCE) delivery. This year 40,000 AWCs have been identified in aspirational districts for upgradation. Saksham Anganwadis will have better infrastructure including internet/wifi connectivity, LED screens, smart learning and audio-visual aids and child-friendly learning equipment.
- ii. The cost of construction of Toilet per AWC has been revised to Rs.36000/- from Rs.12000/- and the cost for providing drinking water facilities has been revised to Rs.17000/- from Rs.10000/-.
- iii. States/UTs have been advised to take up the matter of installation of rainwater harvesting in Government owned Anganwadi Centre buildings.
- iv. A total of 50,000 AWCs (@10,000 AWCs per year) would be constructed under convergence with MGNREGS for a five year period ending FY 2025-26. The cost of construction of AWC buildings under convergence with MGNREGA has been revised to Rs.12.00 lakh per AWC of out of Rs.8.00 lakh would be provided under MGNREGS, Rs.2.00 lakh under 15th Finance Commission funds (any other untied funds) and Rs.2.00 lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.
- v. Grants are sanctioned for purchase of furniture, equipment, etc.
- vi. Anganwadi Workers (AWWs) have been provided with Smart Phones for efficient service delivery.
